

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 75 of 2012 &
IA No. 145 of 2012**

Dated : 3rd January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Solar Energy Society of India Versus Gujarat Electricity Regulatory Commission & Ors.	...Appellant (s) ...Respondent (s)
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Counsel for the Appellant (s) : Mr. Vikas Singh, Sr. Adv.
Mr. Venkatesh

Counsel for the Respondent (s) : Mr. M.G. Ramachandran,
Ms. Swapna Seshadri for with
Mr. V.T. Patel (Rep.) for R.2
Ms. Shikha Ohri

ORDER

The Learned Counsel for the Respondents have finished their arguments.

For making rejoinder submissions by the Learned Senior Counsel for the Appellant post the matter on **24.1.2013**. In the meantime, the Learned Counsel for both the parties are directed to file their respective written submissions.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pn